

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 04-04-2013

PROCEEDINGS

Judiciary – General Transfer of Sub Judge / Chief Judicial Magistrates - Orders issued.

ORDER NO. B1 – 58 / 2013(3)

As part of General Transfers of Judicial Officers in the State Subordinate Judiciary for the year 2013, the following transfers and postings of Sub Judge / Chief Judicial Magistrates are ordered :-

1. Shri C.Krishnan, Principal Sub Judge, Kottayam is transferred and posted as Principal Sub Judge, N.Paravur. He will hand over charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Principal Sub Judge, N.Paravur from the Sheristadar / Vacation Officer of the Court.

2. Shri M.Sasikumar, Chief Judicial Magistrate, Thodupuzha is transferred and posted as Chief Judicial Magistrate, Manjeri. He will handover charge of his office to the Judicial Magistrate of First Class, Thodupuzha and take charge as Chief Judicial Magistrate, Manjeri from the Judicial Magistrate of First Class-I, Manjeri

The Judicial Magistrate of First Class, Thodupuzha will hold the full additional charge of the Chief Judicial Magistrate, Thodupuzha till Shri D.Sureshkumar(SI.No.7) takes charge.

3. Shri P.S.Ananthkrishnan, Chief Judicial Magistrate, Manjeri is transferred and posted as Chief Judicial Magistrate, Palakkad. He will handover charge of his office to the Judicial Magistrate of First Class-I, Manjeri and take charge as Chief Judicial Magistrate, Palakkad from the Judicial Magistrate of First Class-II, Palakkad.

The Judicial Magistrate of First Class-I, Manjeri will hold the full additional charge of the Chief Judicial Magistrate, Manjeri till Shri M.Sasikumar(SI.No.2) takes charge.

4. Shri E.C.Harigovindan, Chief Judicial Magistrate, Ernakulam is transferred and posted as Chief Judicial Magistrate, Thalassery. He will handover charge of his office to the Additional Chief Judicial Magistrate, Ernakulam and take charge as Chief Judicial Magistrate, Thalassery from the Additional Chief Judicial Magistrate, Thalassery

The Addl.Chief Judicial Magistrate, Ernakulam will hold the full additional charge of the Chief Judicial Magistrate, Ernakulam till Shri V.Hari Nair(SI.No.9) takes charge

5. Shri N.Ravisanker, Chief Judicial Magistrate, Thrissur is transferred and posted as Chief Judicial Magistrate, Kalpetta. He will handover charge of his office to the Judicial Magistrate of First Class-III, Thrissur and take charge as Chief Judicial Magistrate, Kalpetta from Shri D.Sureshkumar(SI.No.7)

The Judicial Magistrate of First Class-III, Thrissur will hold the full additional charge of the Chief Judicial Magistrate, Thrissur till Smt. V.P. Indira Devi (Sl.No.8) takes charge.

6. Smt. Sherly Deth P., Chief Judicial Magistrate, Palakkad is transferred and posted as Chief Judicial Magistrate, Pathanamthitta. She will handover charge of her office to the Judicial Magistrate of First Class-II, Palakkad and take charge as Chief Judicial Magistrate, Pathanamthitta from the Judicial Magistrate of First Class-I, Pathanamthitta.

The Judicial Magistrate of First Class-II, Palakkad will hold the full additional charge of the Chief Judicial Magistrate, Palakkad till Shri P.S. Ananthakrishnan (Sl.No.3) takes charge.

7. Shri D. Sureshkumar, Chief Judicial Magistrate, Kalpetta is transferred and posted as Chief Judicial Magistrate, Thodupuzha. He will handover charge of his office to Shri N. Revisanker (Sl.No.5) and take charge as Chief Judicial Magistrate, Thodupuzha from the Judicial Magistrate of First Class, Thodupuzha.

8. Smt. V.P. Indira Devi, Chief Judicial Magistrate, Thalassery is transferred and posted as Chief Judicial Magistrate, Thrissur. She will handover charge of her office to the Additional Chief Judicial Magistrate, Thalassery and take charge as Chief Judicial Magistrate, Thrissur from the Judicial Magistrate of First Class-III, Thrissur

The Additional Chief Judicial Magistrate, Thalassery will hold the full additional charge of the Chief Judicial Magistrate, Thalassery till Shri E.C. Harigovindan (Sl.No.4) takes charge.

9. Shri V. Hari Nair, Chief Judicial Magistrate, Pathanamthitta is transferred and posted as Chief Judicial Magistrate, Ernakulam. He will handover charge of his office to the Judicial Magistrate of First Class-I, Pathanamthitta and take charge as Chief Judicial Magistrate, Ernakulam from the Addl. Chief Judicial Magistrate, Ernakulam.

The Judicial Magistrate of First Class-I, Pathanamthitta will hold the full additional charge of the Chief Judicial Magistrate, Pathanamthitta till Smt. Sherly Deth P. (Sl.No.6) takes charge.

10. Shri Johnson John, Sub Judge, Thodupuzha is transferred and posted as Sub Judge, Chengannur. He will hand over charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Sub Judge, Chengannur from the Sheristadar / Vacation Officer of the Court.

11. Shri S.V. Unnikrishnan Nair, Sub Judge, Chengannur is transferred and posted as Principal Sub Judge, Ernakulam. He will hand over charge of his office to the

Sheristadar / Vacation Officer of the Court and take charge as Principal Sub Judge, Ernakulam from Shri K.G.Sanalkumar(SI.No.16.)

12. Shri G.Girish, Addl.Chief Judicial Magistrate(Economic Offences), Ernakulam is transferred and posted as Principal Sub Judge, Kottayam. He will handover charge of his office to the Addl.Chief Judicial Magistrate, Ernakulam and take charge as Principal Sub Judge, Kottayam from the Sheristadar / Vacation Officer of the Court.

The Addl.Chief Judicial Magistrate, Ernakulam will hold the full additional charge of the Addl.Chief Judicial Magistrate(Economic Offences), till Shri Raju N.V. (SI.No.18) takes charge.

13.Shri K.Subhadramma, Sub Judge, Muvattupuzha is transferred and posted as Sub Judge, Manjeri. She will handover charge her office to the Sheristadar / Vacation Officer of the Court and take charge as Sub Judge, Manjeri from the Sheristadar / Vacation Officer of the Court.

14. Smt.M.K.Prasannakumari, Principal Sub Judge, N.Paravur is transferred and posted as Sub Judge, Alappuzha. She will handover charge of her office to Shri P. Sabarinathan(SI.No.30) and take charge as Sub Judge, Alappuzha from the Sheristadar / Vacation Officer of the Court.

15. Shri P.P.Saidalavi, Principal Sub Judge, North Paravur is transferred and posted as Principal Sub Judge, Thrissur. He will hand over charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Principal Sub Judge, Thrissur from Shri M.V.Rajakumara(SI.No.17)

16. Shri K.G.Sanalkumar, Principal Sub Judge, Ernakulam is posted as Addl. Sub Judge-II, Ernakulam. He will handover charge his office to Shri S.V.Unnikrishnan Nair (SI.No.11) and take charge as Addl. Sub Judge-II, Ernakulam from the Sheristadar / Vacation Officer of the Court.

17. Shri Rajakumara M.V, Principal Sub Judge, Thrissur is transferred and posted as Addl. Sub Judge-I, Thrissur. He will handover charge his office to Shri P.P. Saidalavi(SI.No.15) and take charge as Addl. Sub Judge-I, Thrissur from the Sheristadar / Vacation Officer of the Court.

18. Shri Raju N.V, Principal Sub Judge, Irinjalakuda is transferred and posted as Addl.Chief Judicial Magistrate(Economic Offences), Ernakulam. He will handover charge his office to Smt. V.G.Sreedevi(SI.No.23) and take charge as Addl.Chief Judicial Magistrate(Economic Offences), Ernakulam from the Addl.Chief Judicial Magistrate, Ernakulam.

19. Smt. Asheeda F., Sub Judge, Nedumangad is transferred and posted as

Sub Judge, Cherthala. She will handover charge of her office to the Sheristadar / Vacation Officer of the Court and take charge as Sub Judge, Cherthala from the Sheristadar / Vacation Officer of the Court.

20. Shri K.Santhoshkumar, Sub Judge, Kottarakara is transferred and posted as Sub Judge, Muvattupuzha. He will hand over charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Sub Judge, Muvattupuzha from the Sheristadar / Vacation Officer of the Court.

21. Shri J.Nazar, Sub Judge, Payyannur is transferred and posted as Addl. Sub Judge-III, Ernakulam. He will handover charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Addl. Sub Judge-III, Ernakulam from the Sheristadar / Vacation Officer of the Court.

22. Smt. Ash K.Bal, Sub Judge, Vadakara is transferred and posted as Sub Judge, Nedumangad. She will hand over charge of her office to the Sheristadar / Vacation Officer of the Court and take charge as Sub Judge, Nedumangad from the Sheristadar / Vacation Officer of the Court.

23. Smt. V.G.Sreedevi, Additional Sub Judge, Irinjalakuda is posted as Principal Sub Judge, Irinjalakuda. She will hand over charge of her office to Shri N.Sheshadrinathan (Sl.No.32) take charge as Principal Sub Judge, Irinjalakuda from Shri N.V.Raju(Sl.No.18.)

24. Shri P.V.Anishkumar, Sub Judge, Alappuzha is transferred and posted as Addl. Sub Judge, Kollam. He will handover charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Addl. Sub Judge, Kollam from the Sheristadar / Vacation Officer of the Court

25. Shri S.Ajikummar, Sub Judge, Cherthala is transferred and posted as Sub Judge, Pala. He will handover charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Sub Judge, Pala from the Sheristadar / Vacation Officer of the Court.

26. Shri Anil K.Bhaskar, Addl. Sub Judge-II, Ernakulam is transferred and posted as Sub Judge, Vadakara. He will hand over charge of her office to the Sheristadar / Vacation Officer of the Court and take charge as Sub Judge, Vadakara from the Sheristadar / Vacation Officer of the Court.

27. Shri Tomy Varghese, Sub Judge, Pala is transferred and posted as Addl. Chief Judicial Magistrate, Thiruvananthapuram. He will handover charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Addl. Chief Judicial Magistrate, Thiruvananthapuram from the Chief Judicial Magistrate, Thiruvananthapuram.

28. Shri G. Anil, Addl. Sub Judge-I, Thrissur is transferred and posted as Sub

Judge, Thodupuzha. He will hand over charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Sub Judge, Thodupuzha from the Sheristadar / Vacation Officer of the Court.

29. Shri Hafees Muhammed, Addl. Chief Judicial Magistrate, Thiruvananthapuram is transferred and posted as Sub Judge, Kottarakkara. He will hand over charge of her office to the Chief Judicial Magistrate, Thiruvananthapuram and take charge as Sub Judge, Kottarakkara from the Sheristadar / Vacation Officer of the Court.

The Chief Judicial Magistrate, Thiruvananthapuram will hold the full additional charge of the Addl. Chief Judicial Magistrate, Thiruvananthapuram, till Shri Tomy Varghese (Sl.No. 27) takes charge.

30. Shri. P.Sabarinathan, Addl. Sub Judge, Thalassery is transferred and posted as Principal Sub Judge, Thalassery. He will handover charge of his office to A.F.Varghese(Sl.No.31)and take charge as Principal Sub Judge, Thalassery from Smt. M.K. Prasannakumari(Sl.No.14).

31. Shri A.F.Varghese, Addl. Sub Judge-III, Ernakulam is transferred and posted as Addl. Sub Judge, Thalassery. He will handover charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Addl. Sub Judge, Thalassery from Shri P.Sabarinathan(Sl.No.30)

32. Shri N.Sheshadrinathan, Sub Judge, Manjeri is transferred and posted as Addl. Sub Judge, Irinjalakuda. He will handover charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Addl. Sub Judge, Irinjalakuda from Smt.V.G.Sreedevi(Sl.No.23)

33. Shri Abdul Jaleel A., Addl. Sub Judge, Kollam is transferred and posted as Sub Judge, Payyannur. He will handover charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Sub Judge, Payyannur from the Sheristadar / Vacation Officer of the Court.

The officers at Sl. Nos. 2 to 9 are eligible for Special Pay for extra administrative work at the rate of Rs.2,500/- p.m. in their new station

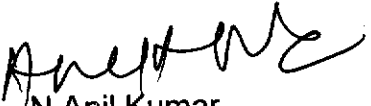
The officers at Sl.Nos.1,10, 11, 12,13,14,15,18,19,20,22,23, 25, 26, 27, 28, 29, 30 & 33 are eligible for Special Pay for extra administrative work at the rate of Rs. 1875/- p.m. in their new station.

The officers who are transferred as per this proceedings will take charge at their respective stations on the reopening of the courts after the summer vacation on 20-05-2013.

The Officers at Sl.No.6, 20, 21 & 22 are not eligible for joining time and transfer grant.

In the event of a relieving / relieved officer happens to be absent on the date of his taking / handing over charge, the respective officers may take /hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer on the day of absence.

(By Order)


N. Anil Kumar

Registrar (Subordinate Judiciary)

To

✓
The Accountant General(A&E) Kerala, Thiruvananthapuram(33 copies).
The Principal Accountant General (Audit) Kerala, Thiruvananthapuram.
The Addl.Chief Secretary to Government Home(C) Department, Tvpm(with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director & Additional Director of the Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority , Ernakulam.
The District Judges and Chief Judicial Magistrates of 14 Districts.
The Officers and courts concerned.
The PS to the Honourable the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars , High Court,
The A5, B2, B3, B4, B5,C1, D2,E1 & I1 Seats, High Court.
The Administrative Records Section, High Court (2 copies).
The Kerala Judicial Academy, Ernakulam
The File / Stock file.

Copy Submitted to :-

The Honourable the Judges

✓